Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade

TRADE NOTICE NO. 13/2019-20  

To

1. RA's of DGFT  
2. Customs Commissionerates  
3. Members of Trade  
4. Joint Secretary (Customs), CBEC, Department of Revenue

Subject: Imports of Maize (feed grade) under the TRQ Scheme for 2019-20.

Reference is invited to Trade Notice No. 2 dated 3.4.2019 wherein applications were invited from STEs for import of feed-grade Maize (corn) under the TRQ scheme @ 15% Customs duty and meant only for poultry firms on actual user basis. The financial year mentioned as 2018-19 in the subject of the Trade Notice is rectified to be read as 2019-20

As it has been observed that applications could not be filed by the STEs till 30.4.2019 and since the STEs have requested to extend the time limit to submit the applications; the last date for filing applications for import of feed-grade Maize (corn) under the TRQ scheme at 15% Customs duty, meant only for poultry firms on actual user basis, by the STEs is hereby extended till 31st May 2019.

This issues with the approval of the Competent Authority

(S.P.Roy)  
Joint Director General of Foreign Trade  
E-mail: shyama.roy@nic.in  
Telefax: 23062240

[Issued from File No. 01/89/180/Misc.66/AM-06/PC 2(A)/Vol.V/P-13874]